

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

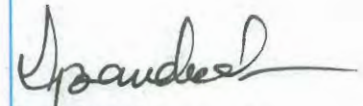
NO: 398

DATED: 8-10-2014

Sanction is hereby accorded to the additional allotment of funds under various object Head (Salary) in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Judges and 2030- Stamps and Registration for the current year 2014-15 as per annexure-A to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

**Major Head**            2014 Adm. of Justice.  
**Sub Head**             0488-Distt & Sessions Judge.  
**Minor Head**         105-Civil & Sessions Court  
**Group Head**         0099General.  
 By Order



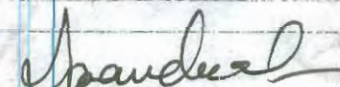
(Ram Singh)

Deputy Registrar (Acctts)

Dated: 8-10-2014

No: 9857-10104 /AC

1-22	Pr. D&S Judge, Jammu/ Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri / Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora /Kupwara/Anantnag/Kulgam/Leh/Kargil.
23-31	Addl. D&S Judge, Jammu/Udhampur/Doda/Rajouri/Kathua/Srinagar/Pulwama/Anantnag/Baramulla.
31-34	1 <sup>st</sup> Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
35-36	2 <sup>nd</sup> Addl. District & Sessions Judge, Jammu/ Srinagar
37-38	3 <sup>rd</sup> Addl. District & Sessions Judge, Jammu/Srinagar
39.	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
40-41	Addl. Distt. Judge (Bank Cases) Jammu/ Srinagar.
42	Addl. Distt. Judge (Matrimonial Cases) Jammu
43-44	Spl. Judge Anticorruption Srinagar/Jammu
45-46.	Addl. Judge Anticorruption Jammu/Srinagar
47-68	C.J.M. Jammu/ Samba/Kathua/Udhampur/Reasi/Ramban/ Kishtwar/Doda/Rajouri/Poonch/Srinagar/Ganderbal/ Budgam/Pulwama/ Shopian/Anantnag/Kulgam/Handwara/ Bandipora/Leh/Kargil/Sopore.
69-82	Sub Judge, Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshara/Surankote/Chadoora/Vailoo/ Bijbehara/Baramulla/Uri/Pattan/Kupwara.
83	Judge Small Causes Court, Srinagar
84-85	City Judge Jammu/Srinagar
86-87	Municipal Magistrate Jammu/Srinagar
88-89	Special Mobile Magistrate (Trf.) Srinagar/Jammu
90-91	P&T Magistrate, Srinagar/Jammu
92	Forest Magistrate (Sub Judge) Srinagar.
93	Electricity Magistrate Jammu.
94	Excise Magistrate Jammu.
95	Spl. Railway Mgst. Jammu.
96-97	Addl. Mobile Magistrate (Trf.) Srinagar/Jammu
98	City Munsiff, Srinagar - <b>Sub Registrar Jammu / Srinagar.</b>
99-105	District Mobile Magistrate (T), Udhampur/Kathua/Doda/Rajouri/Poonch/Anantnag/Sopore/
106-166	Munsiff, Jammu/ R.S.Pura/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Chenani /Majlta/Udhampur/Reasi/Katra/Mahore/Ramban/Banihal/Gool/Kishtwar/Bhaderwah/Gandoh/Thathri/Kotranka /Kalakote/Sunderbai/Thanmandi/Budhal/Mendhar/Ganderbal/Kangan/Budgam/Charari-sharief/Chadoora/Magan/ Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/ Tangmarg/Boniyar/Dangi wacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipora/Sumbal/Gurez/Nobra /Sankoo/Zanskar.
167	Addl. Munsiff Samba
168-69	1 <sup>st</sup> Addl. Munsiff, <del>Srinagar</del> Jammu (Forest Mag Jammu)
170-71	2 <sup>nd</sup> Addl. Munsiff, Srinagar/Jammu
172-73	3 <sup>rd</sup> Addl. Munsiff, Jammu/ Srinagar
174	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
175.	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
176-247	Treasury Officer R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur /Udhampur/Ramnagar/Chenani/Majlta /Reasi/ Katra/Ramban/Batote/Banihal/Gool/Kishtwar/Bhaderwah/Doda /Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbai/Thanmandi/Budhal/Poonch/Surankote /Mendhar/Ganderbal/Kangan/Budgam/Chadoora/Charari-sharief/Magan/Pulwama/Tral/Pampore/Shopian/ Anantnag/Vailoo/Bijbehara/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/Sopore/ Pattan/Uri/Tangmarg/Boniyar/Dangi wacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipora/Sumbal/Leh/Nobra/K argil/Sankoo/Zanskar.
	..... for information and n/a.
248	Order file.

  
Deputy Registrar (Acctts)

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

No: 445

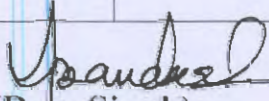
Dated:- 18/10/2014

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2014-15. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

S.No	Name of the Court	2071-P&ORB(NPS) Rupees in lacs.
1	3 <sup>rd</sup> Addl.D&S Judge, Srinagar	00.50
2	Addl. D&S Judge, Doda	00.50
3.	Chief Judicial Magistrate, Kulgam	00.25
4.	Distt. Mob. Mag. (T), Poonch	00.25

By Order.

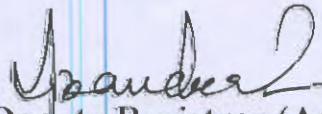
  
(Ram Singh) 18/10

Deputy Registrar (Acctts)

No: 11868-75/AC Date:- 18/10/2014

Copy forwarded to:-

- 1) 3<sup>rd</sup> Addl. D&S Judge, Srinagar.
- 2) Addl. D&S Judge, Doda,
- 3) Chief Judicial Magistrate, Kulgam,
- 4) Distt. Mob. Mag. (T), Poonch,
- 5) Treasury Officer, Sub Treasury, Sadder Court Complex, Srinagar.
- 6-8) Treasury Officer, Doda, Poonch, Kulgam,  
-----for information & necessary action.
- 9) Order file.

  
Deputy Registrar (Acctts) 18/10

and

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

No: 443

Dated:- 17-10-2014

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2014-15. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

S.No	Name of the Court	2071-P&ORB(NPS) Rupees in lacs.
1	Municipal Magistrate, Jammu	00.20
2	Munsiff, Zanskar	00.60

By Order.

*sd*

(Ram Singh)

Deputy Registrar (Acetts)

No: 11841-42/AC Date:- 17-10-2014

Copy forwarded to:-

- 1) Municipal Magistrate, Jammu.
- 2) Munsiff, Zanskar.
- 3) Treasury Officer, Sub Treasury, District Court Complex, Janipur, Jammu.
- 4) Treasury Officer, Zanskar.
- for information & necessary action.
- 5) Order file.

*Spandhu*

Deputy Registrar (Acetts)

17/10

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

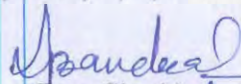
NO: 440

DATED: 16/10/14

Sanction is hereby accorded to the additional allotment of funds under various object Heads in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts & 2030- Stamps & Registration for the current year 2014-15, as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

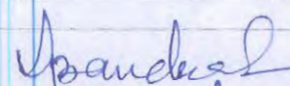
1. All financial rules Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/ Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl expenditure statement invariably by the 10<sup>th</sup> of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting.

By Order

  
 (Ram Singh) 16/10  
 Deputy Registrar (Accts)  
 16/10/14

No: \_\_\_\_\_ /AC \_\_\_\_\_ Dated: \_\_\_\_\_

1-22	Pr. D&S Judge, Jammu/ Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora /Kupwara/Anantnag/Kulgam/Leh/Kargil.
23-31	Addl. D&S Judge, Jammu Udhampur/Doda/Rajouri/Kathua/Srinagar/Pulwama/Anantnag/Baramulla.
31-34	1 <sup>st</sup> Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
35-36	2 <sup>nd</sup> Addl. District & Sessions Judge, Jammu/ Srinagar
37-38	3 <sup>rd</sup> Addl. District & Sessions Judge, Jammu/Srinagar
39.	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
40-41	Addl. Distt. Judge (Bank Cases) Jammu/ Srinagar
42	Addl. Distt. Judge (Matrimonial Cases ) Jammu
43-44	Spl. Judge Anticorruption Srinagar/Jammu
45-46.	Addl. Judge Anticorruption Jammu/Srinagar
47-68	C.J.M. Jammu/ Samba/Kathua/Udhampur/Reasi/Ramban/ Kishtwar/Doda/Rajouri/Poonch/Srinagar/Ganderbal/ Budgam/Pulwama/ Shopian/Anantnag/Kulgam//Handwara/ Bandipora/Leh/Kargil/Sopore.
69-82	Sub Judge, Jammu/Rannagar/Katra/Batote/Bhaderwah/Nowshara/Surankote/Chadoora/Vailoo/ Bijbehara/Baramulla/Uri/Pattan/Kupwara.
83	Judge Small Causes Court, Srinagar
84-85	City Judge Jammu/Srinagar
86-87	Municipal Magistrate Jammu/Srinagar
88-89	Special Mobile Magistrate ( Trf.) Srinagar/Jammu
90-91	P&T Magistrate, Srinagar/Jammu
92	Forest Magistrate (Sub Judge )Srinagar.
93	Electricity Magistrate Jammu.
94	Excise Magistrate Jmmu.
95	Spl. Railway Mgst. Jammu.
96-97	Addl. Mobile Magistrate ( Trf.) Srinagar/Jammu
98	City Munsiff, Srinagar
99-105	District Mobile Magistrate (T), Udhampur/Kathua/Doda/Rajouri/Poonch/Anantnag/Sopore/
106-166	Munsiff, Jammu/ R.S.Pura/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Chenani /Majalta/Udhampur/Reasi/Katra/Mahore/Ramban/Banihal/Gool/Kishtwar/Bhaderwah/Gandoh/Thathri/Kotranka /Kalakote/Sunderbai/Thanmandi Budhal/Mendhar/Ganderbal/Kangan/Budgam/Charari-sharief/Chadoora Magam /Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla /Tangmarg/Boniyar/Dangiwacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipora/Sumbal/Gurez/Nobra /Sankoo/Zanskar.
167	Addl. Munsiff Samba.
168-69	1 <sup>st</sup> Addl. Munsiff, Srinagar/Jammu (Forest Mag/Jammu)
170-71	2 <sup>nd</sup> Addl. Munsiff, Srinagar/Jammu
172-73	3 <sup>rd</sup> Addl. Munsiff, Jammu/ Srinagar
74-75	Sub Registrar, Jammu/Srinagar
176	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
177	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
178-249	Treasury Officer R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basholi/Billawar/Bani/Mahanpur /Udhampur/Rannagar/Chenani/Majalta /Reasi/ Katra/Ramban/Batote/Banihal/Gool/Kishtwar/Bhaderwah/Doda /Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Poonch/Surankote /Mendhar/Ganderbal/Kangan/Budgam/Chadoora/Charari-sharief/ Magam/Pulwama/Tral/Pampore/Shopia/ Anantnag/Vailoo/Bijbehara/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/Sopore/ Pattan/Uri/Tangmarg/Boniyar/Dangiwacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipor/Sumbal/Leh/Nobra/ Kargil/Sankoo/Zanskar.
	.....for information and n/a.
250	Order file.

  
 Deputy Registrar (Accts) 16/10  
 16/10/14

## Annexure "A"

D No 440 Dt 16-10-2014

S.No	Name of the Court	Pol	OE	Tel
	<b>District Srinagar</b>			
1.	Pr.D&S Judge, Srinagar	00.20	00.10	00.10
2	Addl.D&S Judge, Srinagar	---	00.10	---
3	Ist.Addl.D&S Judge, Srinagar	---	00.10	---
4	2 <sup>nd</sup> . Addl.D&S Judge, Srinagar	---	00.10	00.10
5	3 <sup>rd</sup> . Addl.D&S Judge, Srinagar	---	00.10	---
6	4th. Addl.D&S Judge, Srinagar	---	00.10	---
7	Add.D.J.(Bank Cases)Srinagar	---	00.10	---
8	Spl.Judge Anticorruption, Srinagar	---	00.10	---
9	Addl.D&S Judge Anti Corruption Sgr.	---	00.10	---
10	C.J.M.Srinagar	00.15	00.10	00.08
11	Judge Small Causes Court Srinagar	00.10	00.10	--
12	City Judge, Srinagar	00.10	00.10	---
13	Municipal Mag. Srinagar	00.10	00.10	---
14	Forest Mag. Srinagar	00.10	00.10	---
15	Spl. (M.M)Traffic, Srinagar	00.10	00.10	---
16	P&T Mag. Srinagar	00.10	00.10	---
17	Addl. M.M.(T)Srinagar	00.10	00.05	---
18	Ist.Addl.Munsiff Sgr	00.10	00.05	---
19	2 <sup>nd</sup> .Addl.Munsiff,Sgr	00.10	00.05	---
20	3 <sup>rd</sup> .Addl.Munsiff,Sgr	00.10	00.05	---
21	City Munsiff, Sgr	00.10	00.05	---
22	Sub Registrar, Srinagar	00.10	00.05	00.05

S.No	Name of court.	Pol	OE	Tel
	<b>District Ganderbal</b>			
1.	Pr.District & Sessions Judge Ganderbal.	00.20	00.10	00.10
2.	Chief Judicial Mgst.Ganderbal	00.15	00.10	00.08
3.	Munsiff Ganderbal	---	00.05	---
4.	Munsiff Kangan	00.10	00.05	---

	<b>District Pulwama</b>	Pol	OE	Tel
1	Pr.D&S Judge,Pulwama	00.20	00.10	00.10
2	Addl.D&S Judge Pulwama	00.15	00.10	----
3.	C.J.M (Sub-Judge,)Pulwama	00.15	00.10	00.08
4	Munsiff.Pulwama	00.10	00.05	---
5	Munsiff Traf	00.10	00.05	---
6.	Munisff Pampore	00.10	00.05	---

	<b>District Shopian</b>	Pol	OE	Tel
1.	Pr.District & Sessions Judge Sub-Judge,Shopian	00.20	00.10	00.10
2.	Chief Judicial Mgst.Shopian	00.15	00.10	00.08
3.	Munsiff Shopian	---	00.05	---

## Annexure "A"

	<b>District Baramulla</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr.D&S Judge,Baramulla	00.20	00.10	00.10
2	Addl.Distt. Judge Baramulla	00.15	00.10	00.10
3	Ist Addl.D&S Judge Baramulla	00.15	00.10	00.10
4	Sub-Judge Pattan	00.10	00.10	---
5	Sub-Judge Baramulla	00.10	00.10	---
6	Sub-Judge Uri	00.10	00.10	---
7	C.J.M Sopore	00.15	00.10	00.08
8	Munsiff Tangmarg	00.10	00.05	---
9	Munsiff Boniyar	00.10	00.05	---
10	Munsiff Baramulla	00.10	00.05	---
11	D.M.M.Sopore.	00.10	00.05	---
12	Munsiff Dangiwachha (Rafiabad)	00.10	00.05	---

	<b>District Bandipora.</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr.District & Sessions Judge Bandipora	00.20	00.10	00.10
2.	C.J.M. Bandipora	00.15	00.10	00.08
3.	Munsiff Bandipora	---	00.10	---
4	Munsiff Gurez	00.10	00.05	---
5.	Munsiff Sumbal	00.10	00.05	---

	<b>District Anantnag</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge,Anantnag	00.20	00.10	00.10
2	Addl.D&S Judge Anantnag.	00.15	00.10	
3	CJM Anantnag	00.15	00.10	00.08
4	Sub-Judge Vailoo	00.10	00.10	---
5	Sub-Judge Bijbehara	00.10	00.10	---
6	D.M.M. Anantnag	00.10	00.05	---
7	Munsiff Anantnag	00.10	00.05	---
8	Munsiff Dooru	00.10	00.05	---
9	Munsiff.Aishruqam	---	00.05	---
10	Munsiff Shangus	---	00.05	---

	<b>District Kulgam</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr.District & Sessions Judge Kulgama	00.20	00.10	00.10
2.	C.J.M.Kulgama	00.15	00.10	00.08
3.	Munsiff Kulgam	---	00.05	---
4	Munsiff D.H.Pora	00.05	00.05	---
5.	Munsiff Qazigund	00.05	00.05	---

## Annexure "A"

D.No 440 Dt 16-10-2014

	<b>District Budgam</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge Budgam	00.20	00.10	00.10
2	C.J.M. Budgam	00.15	00.10	00.08
3	Sub Judge Chadoora	00.10	00.10	00.08
4	Munsiff Budgam	00.10	00.05	---
5	Munsiff Char-i-sharief	00.10	00.05	---
6	Munsiff Chadoora	00.10	00.05	---
7	Munsif Magam	00.10	00.05	---

	<b>District Kupwara</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge Kupwara	00.20	00.10	00.10
2	Sub-Judge Kupwara	00.10	00.10	---
3	CJM Handwara	00.15	00.10	00.08
4	Munsiff, Tangdhar	---	00.05	---
5	Munsiff Sogam	00.10	00.05	---
6	Munsiff, Kupwara	00.10	00.05	---
7	Munsiff Handwara	00.10	00.05	---

	<b>District, Leh</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge, Leh	00.20	00.10	00.10
2	CJM Leh	00.15	00.10	00.08
3	Munsiff, Nobra	00.10	00.05	---

	<b>District Kargil</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge Kargil	00.20	00.10	00.10
2	CJM Kargil	00.15	00.10	00.08
3	Munsiff, Sankoo	00.10	00.05	---
4	Munsiff, Zaiskar	00.10	00.05	---

Jq

## Annexure "A"

O.No 440 Dt 16-10-2014

S.No.	District Jammu	Pol	OE	Tel
1	Pr.D&S Judge, Jammu	00.20	00.10	00.10
2	Addl.D&S Judge, Jammu	---	00.10	
3	Addl.Distt.Judge (Matrimonial Cases) Jammu	00.15	00.10	
4	Ist.Addl.Distt.Judge Jammu	---	00.10	
5	2nd.Addl.Distt.Judge Jammu	---	00.10	
6	3 <sup>rd</sup> .Addl.Distt.Judge Jammu	---	00.10	00.10
7	Addl.D.J.Bank Cases Jammu	---	00.10	00.10
8	Spl.Judge (Anti Corruption)Jammu	---	00.10	00.10
9	Addl D&S Judge (Anti Corruption ) Jammu	---	00.10	---
10	C.J.M.Jammu	00.15	00.10	---
11	City Judge Jammu	00.10	00.10	---
12	Excise Mag. Jammu	00.10	00.10	---
13	Municipal Mag. Jammu	00.10	00.10	--
14	P&T Mag. Jammu	00.10	00.10	---
15	Electricity Mgst .Jammu	00.10	00.10	---
16	Sub- Judge Jammu	00.10	00.10	---
17	Spl.M.M (T) Jammu	00.10	00.10	---
18	Spl.Railway Mag.Jammu	00.10	00.10	---
19	Addl.M.M (T) Jammu	00.10	00.05	---
20	Munsiff, Jammu	00.10	00.05	---
21	Munsiff R.S.Pura	00.10	00.05	---
22	Munsiff Akhnoor	00.10	00.05	---
23	Munsiff Bishnah	00.10	00.05	---
24	Forest Mag. Jammu	00.10	00.05	---
25	2 <sup>nd</sup> .Addl.Munsiff,Jammu	00.10	00.05	---
26	3 <sup>rd</sup> Munsiff Jammu	00.10	00.05	---
27	Sub Registrar, Jammu	00.10	00.03	00.05

	District Samba.	Pol	OE	Tel
1.	Pr. District & Sessions Judge Samba	00.20	00.10	00.10
2.	C.J.M.Samba	00.15	00.10	00.08
3.	Munsiff Samba	00.10	00.05	---
4	Addl Munsiff Samba	00.10	00.05	---

Upa



## Annexure "A"

O.No 440 of 16-10-2014

	<b>District Kathua</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge, Kathua	00.20	00.10	00.10
2	Addl.D&S.Judge Kathua	00.15	00.10	---
3	C.J.M. Kathua	00.15	00.10	00.08
4	D.M.M.Kathua	00.10	00.05	---
5	Munsiff Kathua	00.10	00.05	---
6	Munsiff Hiranagar	00.10	00.05	---
7	Munsiff Basohli	00.10	00.05	---
8	Munsiff Billawar	00.10	00.05	---
9	Munsiff Bani	00.10	00.05	---
10	Munsiff Mahanpur	00.10	00.05	---

	<b>District Udhampur</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge,Udhampur	00.20	00.10	00.10
2	Add.Distt.Judge Udhampur	00.15	00.10	---
3	C.J.M.Udhampur	00.15	00.10	00.08
4	Sub-Judge Ramnagar	00.10	00.10	--
5	D.M.M.(T) Udhampur	00.10	00.05	---
6	Munsiff Chenani	00.10	00.05	---
7	Munsiff Majalta	00.10	00.05	---
8	Munsiff Udhampur	00.10	00.05	---

	<b>District Reasi.</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr.District & Sessions Judge Reasi	00.20	00.10	00.10
2.	C.J.M.Reasi	00.15	00.10	00.08
3	Sub Judge Katra	00.10	00.10	---
3.	Munsiff Reasi	00.10	00.05	---
4	Munsiff Katra	00.10	00.05	---
5.	Munsiff Mahore	00.10	00.05	---

	<b>District Rajouri</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge Rajouri	00.20	00.10	00.10
2	Addl.D&S Judge Rajouri	00.15	00.10	
3	C.J.M.Rajouri	00.15	00.10	00.10
4	Sub-Judge Nowshera	00.15	00.10	---
5	D.M.M.(T)Rajouri	00.10	00.05	---
6	Munsiff Kotranka	00.10	00.05	---
7	Munsiff Kalakote	00.10	00.05	---
8	Munsiff Sunderbani	00.10	00.05	---
9	Munsiff Thanamandi	---	00.05	---
10	Munsiff Budhal	00.10	00.05	---

## Annexure "A"

	<b>District Poonch</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judge.Poonch	00.20	00.10	00.10
2	C.J.M., Poonch	00.15	00.10	00.08
3	Sub-Judge Surankote	00.10	00.10	---
4	D.M.M. (T) Poonch	00.10	00.05	---
5	Munsiff Mendhar	00.10	00.05	---

	<b>District Doda</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1	Pr.D&S Judg Bhaderwah	00.20	00.10	00.10
2	Addl.Distt.Judge Doda	00.15	00.10	00.10
3	C.J.M.Doda	00.15	00.10	00.08
4	Sub-Judge Bhaderwah	00.10	00.10	---
5	D.M.M.(T) Doda	00.10	00.05	---
6	Munsiff Bhaderwah	00.10	00.05	---
7	Munsiff Gandoh	00.10	00.05	---
8	Munsiff Thathri	00.10	00.05	---

	<b>District Ramban</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr.District & Sessions Judge Ramban	00.20	00.10	00.10
2.	C.J.M.Ramban	00.15	00.10	00.08
3.	Sub Judge Batote	00.10	00.10	---
4	Munsiff Ramban	---	00.05	---
5	Munsiff Banihal	00.10	00.05	---
6.	Munsiff Gool	00.10	00.05	---

	<b>District Kishtwar</b>	<b>Pol</b>	<b>OE</b>	<b>Tel</b>
1.	Pr. District & Sessions Judge Kishtwar	00.20	00.10	00.10
2.	C.J.M.Kishtwar	00.15	00.10	00.08
3.	Munsiff Kishtwar	00.10	00.05	---

*Spanda*

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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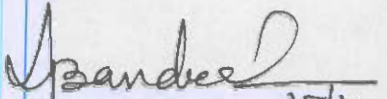
## ORDER

NO: 432

DATED: 15-10-2014

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major Head 2014-Adm. of Justice, Sub head 0488 Dist.& Sessions Courts under object Head "O.E" for the current Financial year 2014-15, as per annexure to this order **Particularly for payment of wages of Daily Wagers.**

By Order

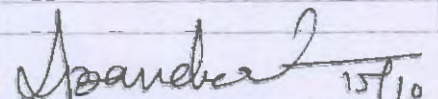
  
(Ram Singh) 15/10

Deputy Registrar (Acetts)

No: 10860-999 /AC

Dated: 15-10-2014

1-17	Pr. D&S Judge, Jammu/Kathua/Reasi/Rajouri/Poonch/Bhaderwah/Ramban/Kishtwar/Srinagar/Pulwama/Shopian/Baramulla/Anantnag/Budgam/Kupwara/Leh/Kargil/
18-19	Addl. D&S Judge, Kathua/Doda/Baramulla.
20-29	C.J.M., Samba/Doda/Ramban/Ganderbal/Shopian/Sopore/Anantnag/Kulgam/Budgam/Handwara.
30-40	Sub Judge, Ramnagar/Katra/Nowshara/Surankote/Batote/Pattan/Uri/Bijbehara/Vailoo/Chadoora/Kupwara.
40-81	Munsiff, Akhnoor/Bishnah/R.S.Pura/Hiranagar/Billawar/Basohali/Bani/Mahianpur/Majalta/Mahore/Kotranka/Thannamandi/Budhal/Sunderbani/Kalakote/Mandher/Thatri/Gandoh/Banihal/Gool/Ganderbal/Kangan/Tral/Pampore/Tangmarg/Dangi-wacha/Sumbal/Bandipora/Anantnag/Aishmuqam/Shangus/Dooru/Qazigund/D.H.Pora/Budgam/Magam/Chara-ie-shrief/Tangmarg/Sogam/Handwara/Sankoo/Zanskar.
82	Addl. Munsiff, Samba/
83	Addl. Mobile Magistrate, Beerwah
84	Treasury Officer Sub Treasury Dist.Court Complex Janipur Jammu.
85-140	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
	Treasury Officer, R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basholi/Billawar/Bani/Mahanpur/Ramnagar/Majalta/Reasi/Katra/Ramban/Batote/Banihal/Gool/Mahore/Kishtwar/Bhaderwah/Doda/Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Poonch/Surankote/Mendhar/Ganderbal/Kangan/Pulwama/Tral/Pampore/Shopian/Baramulla/Sopore/Pattan/Uri/Tangmarg/Dangi-wacha/Sumble/Bandipora/Anantnag/Bijbehara/Vailoo/Aishmuqam/Shangu/Dooru/Kulgam/Qazigund/D.H.Pora/Budgam/Chadoora/Magam/Beerwah/Chara-ie-Shrief/Kupwara/Handwara/Tangdhar/Sogam/Leh/Kargil/Sankoo/Zanskar. .....for information and n/a.
	Order file.

  
Deputy Registrar (Acetts) 15/10

15-10

## Annexure "A"

S.No	Name of the Court	"O.E)" Amount in Laes
	<b>District Srinagar</b>	
1.	Pr.D&S Judge.Srinagar	00.90

S.No	Name of court.	
	<b>District Ganderbal</b>	
1.	Chief Judicial Mgst.Ganderbal	00.09
2.	Munsiff Ganderbal	00.09
3.	Munsiff Kangan	00.09

	<b>District Pulwama</b>	
1	Pr.D&S Judge,Pulwama	00.45
2	Munsiff, Tral	00.09
3	Munsiff, Pampore	00.18

	<b>District Shopian</b>	
1.	Pr.District & Sessions Judge, Shopian	00.18
2	C.J.M. Shopian	00.18

	<b>District Baramulla</b>	
1.	Pr.D&S Judge.Baramulla	00.54
2	Addl. D&S Judge, Baramulla	00.09
3	C.J.M. Sopore	00.18
4	Sub Judge Pattan	00.09
5	Sub Judge Uri	00.09
6	Munsiff, Tangmarg	00.09
7	Munsiff, Dangiwachha	00.09

	<b>District Bandipora.</b>	
1.	Munsiff, Sumbal	00.18
2	Munsiff, Bandipora	00.18

	<b>District Anantnag</b>	
1	Pr.D&S Judge,Anantnag	00.27
2	C.J.M. Anantnag	00.18
3	Sub Judge. Bijbehara	00.09
4	Sub Judge, Vailoo	00.09
5	Munsiff, Anantnag	00.09
6	Munsiff, Aishmuqam	00.18
7	Munsiff, Shangus	00.09
8	Munsiff, Doorn	00.09

*Handwritten signature*

## Annexure "A"

<b>District Kulgam</b>		<b>"O.E)"</b> Amount in Lacs
1.	C.J.M Kulgam	00.09
2	Munsiff. Qazigund	00.09
3	Munsiff. D.H.Pora	00.09
<b>District Budgam</b>		<b>"O.E)"</b>
1	Pr.D&S Judge Budgam	00.45
2	C.J.M. Budgam	00.09
3	Sub Judge, Chadoora	00.09
4	Munsiff. Budgam	00.09
5	Munsiff. Magam	00.09
6	Munsiff. Chara-ie-shrief	00.09
7	Addl. Mobile Magistrate, Beerwah	00.09
<b>District Kupwara</b>		
1	Pr.D&S Judge Kupwara	00.18
2	C.J.M. Handwara	00.09
3	Sub Judge, Kupwara	00.09
4	Munsiff, Tangdhar	00.09
5	Munsiff, Sogam	00.09
6	Munsiff, Handwara	00.09
<b>District, Leh</b>		
1	Pr.D&S Judge.Leh	00.09
<b>District Kargil</b>		
1	Pr.D&S Judge Kargil	00.09
2	Munsiff, Sankoo	00.09
3	Munsiff, Zanskar	00.09

*Spandeev*

## Annexure "A"

S.No.	District Jammu	"O.E)" Amount in Lacs
1	Principal D&S Judge, Jammu	00.72
2	Munsiff, Akhnoor	00.18
3	Munsiff, Bishnah	00.09
4	Munsiff, R.S.Pura	00.09

District Samba.		
1.	C.J.M. Samba	00.09
2	Addl. Munsiff, Samba	00.09

District Kathua		
1	Pr.D&S Judge, Kathua	00.09
2	Addl. D&S Judge, Kathua	00.09
3	Munsiff, Hiranagar	00.09
4	Munsiff, Billawar	00.09
5	Munsiff, Basohli	00.09
6	Munsiff, Bani	00.09
7	Munsiff, Mahanpur	00.09

District Udhampur		
1	Sub Judge, Ramnagar	00.09
2	Munsiff, Majalta	00.09

District Reasi.		
1.	Pr.District & Sessions Judge Reasi	00.09
2	Sub Judge, Katra	00.09
3	Munsiff, Mohar	00.18

District Rajouri		
1	Pr.D&S Judge Rajouri	00.09
2	Sub Judge, Nowshara	00.09
3	Munsiff, Kotranka	00.09
4	Munsiff, Thanamandi	00.09
5	Munsiff, Budhal	00.09
6	Munsiff, Sunderbani	00.09
7	Munsiff, Kalakote	00.09

*Spandee*

O.No 439 Dated 15-10-2014

Annexure "A"

	<b>District Poonch</b>	<b>"O.E)"</b> Amount in Laacs
1	Pr.D&S Judge,Poonch	00.09
2	Sub Judge, Surankote	00.09
3	Munsiff, Mandher	00.09

	<b>District Doda</b>	<b>"O.E)"</b>
1	Pr.D&S Judg Bhaderwah	00.09
2	Addl D&S Judge, Doda	00.09
3	C.J.M. Doda	00.09
4	Munsiff Thathri	00.09
5	Munsiff, Gandoh	00.09

	<b>District Ramban</b>	
1.	Pr.District & Sessions Judge Ramban	00.09
2	C.J.M. Ramban	00.09
3	Sub Judge, Batote	00.09
4	Munsiff, Banihal	00.09
5	Munsiff, Gool	00.09

	<b>District Kishtwar</b>	
1.	Pr.District & Sessions Judge Kishtwar	00.18

*Spandeev*

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

No: 413

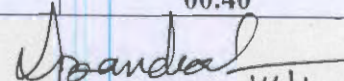
Dated:- 14-10-2014

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2014-15. The allotment is subject to fulfillment of following conditions:-

1. All financial rules /Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.

S.No	Name of the Court	2071-P&ORB(NPS) Amount in lacs.
1	Pr. D&S Judge, Jammu. -	00.40
2	Pr. D&S Judge, Rajouri. ✓	00.15
3.	Addl. Distt. Judge (Bank Cases) Srinagar. ✓	00.15 ✓
4.	C.J.M, Srinagar. ✓	00.10
5.	C.J.M, Rajouri.	00.15 -
6.	C.J.M, Sopore. -	00.15
7.	Railway Magistrate, Jammu. ✓	00.15
8.	Munsiff, Billawar ✓	00.15 -
9.	Munsiff, Qazigund. ✓	00.40
10.	Munsiff, Dooru ✓	00.40
11.	Munsiff, Nobra -	00.40 -
12.	3 <sup>rd</sup> . Addl. Munsiff, Srinagar. ✓	00.35
13.	Sub Registrar, Srinagar ✓	00.40

By Order.

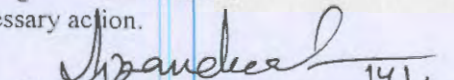
  
(Ram Singh) 14/10

Deputy Registrar (Accts.)

No: 10602-622/AC Date:- 14-10-2014

Copy forwarded to:-

- 1-2) Pr.D&S Judge, Jammu/Rajouri.
- 3) Addl. D&S Judge,(Bank Cases) Srinagar
- 4-6) C.J.M, Srinagar/Rajouri/Sopore.
- 7) Railway Magistrate, Jammu.
- 8-11) Munsiff, Billawar/Qazigund/Dooru/Nobra.
- 12) 3<sup>rd</sup>. Addl. Munsiff, Srinagar.
- 13) Sub Registrar, Srinagar.
- 14) Treasury Officer Sub Treasury Distt. Court complex, Jammu..
- 15) Treasury Officer, Sub Treasury Saddar Court Complex, Srinagar.
- 16-21) Treasury Officer,Rajouri/Sopore/Billawar/Qazigund/Dooru/Nobra.  
-----for information & necessary action.
- 22) Order file.

  
Deputy Registrar (Accts.) 14/10



# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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## ORDER

No: 399

Dated:- 8-10-2014

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the year 2014-15. The allotment is subject to fulfillment of following conditions:-

S.No	Name of the Court	2071-P&ORB(NPS) Rupees in lacs.
1	Principal D&S Judge, Anantnag	00.15
2	Addl. D&S Judge, Doda	00.15
3	4 <sup>th</sup> Addl. D&S Judge, Srinagar	00.30
4	C.J.M. Anantnag	00.15
5	C.J.M., Leh	00.15
6	C.J.M., kargil	00.15
7	Sub Judge, Baramulla	00.15
8	Sub Judge, Surankote	00.15
9	Sub Judge, Uri	00.15
10	Sub Judge, Vailoo	00.15
11	Munsiff, Kotranka	00.40
12	Munsiff, Kalakote	00.40
13	Munsiff, Mendhar	00.40
14	Munsiff, Sunderbani	00.30
15	Munsiff, R.S. Pura.	00.20
16	D. M.M, (T) Doda	00.20
17	D. M. M., (T) Udhampur	00.20
18	Addl. Mobile Magistrate, (T) Srinagar	00.30
19.	2nd Addl. Munsiff, Srinagar	00.30
20.	1st Addl. Munsiff, Srinagar	00.30
21.	By Order. Munsiff, Basohli	00.30

(Ram Singh)

Deputy Registrar (Acctts)

No: 10105-10139/AC Date:- 8-10-2014

Copy forwarded to:-

- 1) Principal D&S Judge, Anantnag.
- 2) Addl. D&S Judge, Doda.
- 3) 4<sup>th</sup> Addl. D&S Judge, Srinagar
- 4-6) C.J.M. Anantnag/Leh/Kargil
- 7-10) Sub Judge, Baramulla/Surankote/Uri/Vailoo.
- 11-15) Munsiff, Kotranka/kalakote/Mendhar/Sunderbani/R.S.Pura/ Basohli
- 16-17) District Mobile Mag. (T), Doda/Udhampur.
- 18) Addl. Mobile mag. (T) Srinagar,
- 19) 2nd Addl. Munsiff, Srinagar 1 1st Addl. Munsiff, Srinagar
- 20) Treasury Officer, Sub Treasury, Sadder Court Complex, Srinagar.
- 21-34) Treasury Officer, Anantnag/Doda/Leh/Kargil/Baramulla/ Surankote/Uri/Vailoo/ Kotranka/kalakote/Mendhar/Sunderbani/R.S.Pura/Udhampur/ Basohli .
- 35) Order file. -----for information & necessary action.

Deputy Registrar (Acctts)

## Annexure "A"

S.No.	District Jammu	Salary Amount in Lacs
1	Pr.D&S Judge,Jammu	45.00
2	Addl.D&S Judge,Jammu	12.00
3	Addl.Distt.Judge(Matrimonial Cases) Jammu	12.00
4	Ist.Addl.Distt.Judge Jammu	12.00
5	2nd.Addl.Distt.Judge Jammu	12.00
6	3 <sup>rd</sup> .Addl.Distt.Judge Jammu	12.00
7	Addl.D.J.Bank Cases Jammu	12.00
8	Spl.Judge (Anti Corruption)Jammu	12.00
9	Addl D&S Judge (Anti Corruption ) Jammu	12.00
10	C.J.M.Jammu	10.00
11	City Judge Jammu	10.00
12	Excise Mag.Jammu	10.00
13	Municipal Mag.Jammu	10.00
14	P&T Mag.Jammu	10.00
15	Electricity Mgst .Jammu	10.00
16	Sub- Judge Jammu	10.00
17	Spl.M.M (T)Jamimu	10.00
18	Spl.Railway Mag.Jammu	10.00
19	Addl.M.M (T) Jammu	10.00
20	Munsiff Jammu	10.00
21	Munsiff R.S.Pura	10.00
22	Munsiff Akhnoor	10.00
23	Munsiff Bishnah	10.00
24	Forest Mag.Jammu	10.00
25	2 <sup>nd</sup> .Addl.Munsiff,Jammu	10.00
26	3 <sup>rd</sup> Munsiff Jammu	10.00
27	2030-Stamps& Registration Sub Registrar Jammu	10.00

	District Samba.	Salary
1.	Pr. District & Sessions Judge Samba	10.00
2.	C.J.M., Samba	08.00
3.	Munsiff, Samba	10.00
4	Addl. Munsiff, Samba	10.00

	District Kathua	Salary
1	Pr.D&S Judge,Kathua	15.00
2	Addl.D&S,Judge Kathua	12.00
3	C.J.M. Kathua	10.00
4	D.M.M. (T) Kathua	10.00
5	Munsiff Kathua	10.00
6	Munsiff Hiranagar	10.00
7	Munsiff Basohli	10.00
8	Munsiff Billawar	10.00
9	Munsiff Bani	10.00
10	Munsiff Mahanpur	10.00

	District Udhampur	Salary
1	Pr.D&S Judge,Udhampur	15.00
2	Add.Distt.Judge Udhampur	12.00
3	C.J.M.Udhampur	10.00
4	Sub-Judge Ramnagar	10.00
5	D.M.M.(T) Udhampur	10.00
6	Munsiff Chenani	10.00
7	Munsiff Majalta	10.00
8	Munsiff Udhampur	10.00

*Grandal*

## Annexure "A"

	District Reasi.	Salary
1.	Pr.District & Sessions Judge Reasi	15.00
2.	C.J.M.Reasi	10.00
3	Sub Judge Katra	10.00
3.	Munsiff Reasi	10.00
4	Munsiff Katra	10.00
5.	Munsiff Mahore	10.00

	District Rajouri	Salary
1	Pr.D&S Judge Rajouri	15.00
2	Addl.D&S Judge Rajouri	12.00
3	C.J.M.Rajouri	10.00
4	Sub-Judge Nowshera	10.00
5	D.M.M.(T)Rajouri	10.00
6	Munsiff Kotranka	10.00
7	Munsiff Kalakote	10.00
8	Munsiff Sunderbani	10.00
9	Munsiff Thanamandi	10.00
10	Munsiff Budhal	10.00

	District Poonch	Salary
1	Pr.D&S Judge,Poonch	15.00
2	C.J.M., Poonch	10.00
3	Sub-Judge Surankote	10.00
4	D.M.M. (T) Poonch	10.00
5	Munsiff Mendhar	10.00

	District Doda	Salary
1	Pr.D&S Judg Bhaderwah	20.00
2	Addl.Distt.Judge Doda	12.00
3	C.J.M.Doda	10.00
4	Sub-Judge Bhaderwah	10.00
5	D.M.M.(T)Doda	10.00
6	Munsiff Bhaderwah	10.00
7	Munsiff Gandoh	10.00
8	Munsiff Thatthri	10.00

	District Ramban	Salary
1.	Pr.District & Sessions Judge Ramban	15.00
2.	C.J.M.Ramban	10.00
3.	Sub Judge Batote	10.00
4	Munsiff Ramban	10.00
5	Munsiff Banihal	10.00
6.	Munsiff Gool	10.00

	District Kishtwar	Salary
1.	Pr.District & Sessions Judge Kishtwar	12.00
2.	C.J.M.Kishtwar	10.00
3.	Munsiff Kishtwar	10.00

*Spandev*

## Annexure "A"

S.No	Name of the Court	Salary
	<b>District Srinagar</b>	
1.	Pr.D&S Judge,Srinagar	45.00
2	Addl.D&S Judge,Srinagar	12.00
3	Ist.Addl.D&S Judge,Sringar	12.00
4	2 <sup>nd</sup> . Addl.D&S udge,Sringar	12.00
5	3 <sup>rd</sup> .. Addl.D&S Judge,Sringar	12.00
6	4th. Addl.D&S Judge,Sringar	12.00
7	Add.D.J.(Bank Cases)Srinagar	12.00
8	Spl.Judge Anticorruption,Srinagar	12.00
9	Addl.D&S Judge Anti Corruption Sgr.	12.00
10	C.J.M.Srinagar	10.00
11	Judge Small Causes Court Srinagar	10.00
12	City Judge,Srinagar	10.00
13	Municipal Mag.Srinagar	10.00
14	Forest Mag.Srinagar	10.00
15	Spl. (M.M)Traffic,Srinagar	10.00
16	P&T Mag.Srinagar	10.00
17	Addl.M.M.(T)Srinagar	10.00
18	Ist.Addl.Munsiff Sgr	10.00
19	2 <sup>nd</sup> .Addl.Munsiff,Sgr	10.00
20	3 <sup>rd</sup> .Addl.Munsiff,Sgr	10.00
21	City Munsiff,Sgr	10.00
22	<b>2030-Stamps&amp; Registration Sub Registrar Srinagar</b>	10.00

S.No	Name of court.	Salary
	<b>District Ganderbal</b>	
1.	Pr.District & Sessions Judge Ganderbal.	12.00
2.	Chief Judicial Mgst.Ganderbal	10.00
3.	Munsiff Ganderbal	10.00
4.	Munsiff Kangan	10.00

	<b>District Pulwama</b>	Salary
1	Pr.D&S Judge,Pulwama	15.00
2	Addl.D&S Judge Pulwama	12.00
3.	C.J.M., Pulwama	10.00
4	Munsiff,Pulwama	10.00
5	Munsiff Tral	10.00
6.	Munisff Pampore	10.00

	<b>District Shopian</b>	Salary
1.	Pr.District & Sessions Judge Sub-Judge,Shopian	15.00
2.	Chief Judicial Mgst.Shopian	10.00
3.	Munsiff Shopian	10.00

	<b>District Kulgam</b>	Salary
1.	Pr.District & Sessions Judge Kulgam	12.00
2.	C.J.M.Kulgam	10.00
3.	Munsiff Kulgam	10.00
4	Munsiff D.H.Pora	10.00
5.	Munsiff Qazigund	10.00

*Spandul*

## Annexure "A"

	District Baramulla	Salary
1.	Pr.D&S Judge, Baramulla	20.00
2.	Addl. Distt. Judge Baramulla	12.00
3.	Ist Addl. D&S Judge Baramulla	12.00
4.	Sub-Judge Pattan	10.00
5.	Sub-Judge Baramulla	10.00
6.	Sub-Judge Uri	10.00
7.	CJM Sopore	10.00
8.	Munsiff Tangmarg	10.00
9.	Munsiff Boniyar	10.00
10.	Munsiff Baramulla	10.00
11.	D.M.M. (T) Sopore.	10.00
12.	Munsiff Dangiwachya (Rafiabad)	10.00

	District Bandipora.	Salary
1.	Pr. District & Sessions Judge Bandipora	12.00
2.	C.J.M. Bandipora	10.00
3.	Munsiff Bandipora	10.00
4.	Munsiff Gurez	10.00
5.	Munsiff Sumbal	10.00

	District Anantnag	Salary
1	Pr.D&S Judge, Anantnag	20.00
2	Addl. D&S Judge Anantnag.	12.00
3	C.J.M., Anantnag	10.00
4	Sub-Judge Vailoo	10.00
5	Sub-Judge Bijbehara	10.00
6	D.M.M. (T), Anantnag	10.00
7	Munsiff Anantnag	10.00
8	Munsiff Dooru	10.00
9	Munsiff, Aishmuqam	10.00
10	Munsiff Shangus	10.00

	District Budgam	Salary
1	Pr.D&S Judge Budgam	15.00
2	C.J.M. Budgam	10.00
3	<del>Sub-Judge</del> Chadoora. <i>dsandh</i>	10.00
4	Munsiff Char-i-sharief	10.00
5	Munsiff Chadoora	10.00
6	<del>Munsiff</del> Budgam. <i>dsandh</i>	10.00
7	Munsif Magam	10.00

	District Kupwara	Salary
1	Pr.D&S Judge Kupwara	15.00
2	Sub-Judge Kupwara	10.00
3	CJM Handwara	10.00
4	Munsiff, Tangdhar	10.00
5	Munsiff Sogam	10.00
6	Munsiff, Kupwara	10.00
7	Munsiff Handwara	10.00

	District, Leh	Salary
1	Pr.D&S Judge, Leh	15.00
2	C.J.M. Leh	10.00
3	Munsiff, Nobra	10.00

	District Kargil	Salary
1	Pr.D&S Judge Kargil	15.00
2	CJM Kargil	10.00
3	Munsiff, Sankoo	10.00

4. Munsiff, ZamasKar.

10.00

*dsandh*